

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3462
(TO BE ANSWERED ON 17.03.2021)

DE-RESERVATION OF RESERVED VACANCIES

3462. SHRI RAJVEER SINGH (RAJU BAAIYA):
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI RAJA AMARESHWARA NAIK:
SHRI NISITH PRAMANIK:
DR. JAYANTA KUMAR ROY:
SHRI BHOLA SINGH:
DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:
SHRIMATI SARMISTHA SETHI:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is a general ban on de-reservation of reserved vacancies in case of direct recruitment and if so, the details thereof;
- (b) whether there is no SC/ST/OBC quota in Indian Institute of Technology (IITs) for recruiting senior faculty posts;
- (c) if so, whether the IITs are allowed to de-reserve entry level posts after one year of not finding suitable SC/ST/OBC candidates and if so, the details thereof;
- (d) whether the Government appointed committee tasked to look into “effective implementation of reservation” in student admissions and faculty positions at IITs has submitted its report and if so, the details thereof;
- (e) whether the committee had suggested to exempt the 23 IITs from reservations altogether under the Central Educational Institutions (Reservation in Teachers’ Cadre) Act 2019 and if so, the DOPT’s reaction thereto; and
- (f) the other steps being taken by the Government in this regard including the comments from other Government ministries?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER’S OFFICE
(DR. JITENDRA SINGH)**

(a): Yes, Sir. Department of Personnel and Training (DoPT), vide Office Memorandum No.36020/2/2007-Estt(Res), dated 7th December, 2009, has put a general ban on de-reservation of reserved vacancies in case of direct recruitment.

(b) to (f): As Informed by the Ministry of Education, in recruitment to teaching (faculty) posts, IITs were earlier guided by the communication, dated 09.06.2008, issued by the Department of Higher Education, which, *inter alia*, provides as under –

- (i) In recruitment to the posts of Assistant Professor and Lecturers in Science and Technology subjects in IITs, 15%, 7¹/₂% and 27% reservation for SCs/STs/OBCs, respectively, shall be applied to these posts filled up as a whole during a year. Reservation shall be applied, to the extent possible at the school or board Branch of Engineering level at least, if not at the level of an individual Department.
- (ii) If, despite efforts made as per (i) above, vacancies of Assistant Professors and Lecturers filled up in a given year do not have representation of SCs/STs/OBCs to the extent of the laid down percentages due to non-availability of suitable candidates of these categories, such vacancies could be got de-reserved in the next year.
- (iii) Posts of Associate Professors and Professors in Science and Technology subjects in IITs shall be exempted from reservation as per DoPT Office Memorandum dated 23.06.1975, read with Office Memorandum dated 13.05.1994.

It has further been informed that after notification of the Central Educational Institutions (Reservation in Teachers' Cadre) Act, 2019, IITs have been requested by the Department of Higher Education to Comply with the provisions of reservation, issued vide letter, dated 18.11.2019, which, *inter alia*, conveys that in consonance with Section 3(1) of the Act, there shall be reservation of Posts in direct recruitment of SCs, STs and OBCs out of the Sanctioned Strength in the teachers' cadre in the Central Educational Institution to the extent as follows –

- (i) Fifteen per cent for SCs;
- (ii) Seven and one-half per cent for STs;
- (iii) Twenty-seven per cent for Socially and Educationally Backward Classes.

As informed, in order to consider all aspects, including the aspect of effective implementation of reservation, a Committee was constituted on 23.04.2020 under the Chairmanship of Director, IIT, Delhi, which submitted its report on 17.06.2020. The report of the Committee was circulated to all concerned Ministries and their comments obtained. No decision has been taken by the Department of Higher Education on the recommendations of the Committee.
